

the ways and means for improving living and environmental conditions of the walled Delhi city known as 'Shahjahanabad';

(b) whether it is also a fact that this problem is under Government's consideration for a number of years and in the absence of any definite decision the residents Using in the area continue to suffer on various accounts;

(c) what are the recommendations of this seminar and whether Government have accepted the recommendations for implementation; and

(d) if the answer to part (c) above be in affirmative whether Government propose to announce the time bound programme for implementation?

THE DEPUTY MINISTER OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (d) A statement is laid on the Table of the House.

#### Statement

The proposed to hold a Seminar to consider the problems connected with the redevelopment of Shahjahanabad had been under consideration of the Government since December, 1973. The Seminar was held on 31st January and the 1st February, 1975 in Vigyan Bhavan, New Delhi, where all aspects of the problems of Redevelopment of Shahjahanabad were considered and discussed. A copy of the conclusions and recommendations which emerged is given in the Annexure. [See Appendix XCI Annexure No. 80],

The recommendations of the Seminar are being examined by the Government.

#### Migration of Nurses to Foreign Countries

616. SHRIMATI SUSKILA SHANKAR ADIVAREKAR: SHRIMATI PRATIBHA SINGH: SHRI MATI RATHANABAI SREENIVASSA RAO:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the Press report which appeared in the "Hindustan Times" of 3rd

March, 1975 under the caption "Many nurses leave India in search of work";

(b) whether it is a fact that the unemployed nurses are forced to go abroad in search of employment while there is still need to increase the number of trained nurses in the hospitals and dispensaries in the country;

(c) what is the number of unemployed nurses in the country and the details of employment opportunities that exist at present and likely to arise during the ensuing year; and

(d) what are the details of the steps taken by Government to counteract the trend of brain-drain in respect of trained nurses?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. K SINGH): (a) Yes, Sir.

(b) to (d) About 2700 nurses are unemployed. About 50,000 additional nursing personnel may be required during the Fifth Plan period provided additional resources become available. Nurses go abroad for better prospects in employment and no steps have been taken by Government to counteract this movement.

#### Palm Oil

\*583. SHRI A. G. KULKARNI :  
SHRI BRAHMANANDA  
PENDE : SHRI M. P.  
SHUKLA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the quantity of palm oil produced in India every year ; and

(b) the quantum of oil imported per year ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P.

(Transferred from the 18th March,

1975.

SHINDE) : (a) The production of palm oil in the country is negligible at present.

(b) A statement giving the relevant information is placed on the Table of the Sabha. [See Appendix XCI. Annexure No. 81.]

#### 'Houses for Landless Labourers

\*624. SHRI SAWAISINGH SISODIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have made assessment regarding agricultural landless labourer who are without houses in various States in the country;

(b) if so, what is the State-wise break up, in this regard; and

(c) the details of the house sites given to the landless labourers in each State under the Minimum Needs Programmes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) and (b) In the draft of the "Fifth Five Year Plan" it is estimated that at least 12 million landless labourers do not even own their own house-sites, State-wise break up of this figure is not available.

(c) According to the information received so far, the following State Governments have allotted house-sites including undeveloped sites to landless families in rural areas :—

Madhya Pradesh	8,51,718
Uttar Pradesh	9,55,641
Haryana	53
Himachal Pradesh	3,530
West Bengal	3,910

Upto date figures from other States are not available.

#### Transportation of Hay for Jamnagar

1599. SHRI IBRAHIM KALANIYA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the quantity of hay (Kadab) recently transported for Jamnagar under a con-

tfTransferred from the 20th March, 1975.

tract, the rate per tonne per k.m.; its estimated value, the names of Contractors who presented tenders with rates offered by them and the number of registered vehicles owned by these contractors ;

(b) what was the quantity in the tender invited on the 30th September, 1974, the quantity transported, the amount of bills received, the amount paid and the amount which remained unpaid ;

(c) whether the sanctioned rate was for to and fro trip, what was the kilometres covered for longest and shortest distance from Jamnagar and the amount paid per trip;

(d) whether a tender on the 30th October, 1974 was invited for transportation of 7000 tonnes hay which was included in the previous tender and what rates were received per tonnes per K.M. for this quantity;

(e) whether it is a fact that in inviting the tenders, Government agency and the previous contractor made a ring to cheat Government, and obtained quotations from contractors who had no transport vehicles; and

(f) if so, what action was taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (f) The information is being collected from the Government of Gujarat and will be laid on the Table of the Sabha as soon as it is received..

#### Transportation of Hay in Gujarat

1600. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what are the District-wise sanctioned rates per tonnes per kilometre for the transportation of hay (Kadab) in Gujarat with their District-wise break up and the names of places covered under such transportation; and